

GOVERNMENT OF INDIA

MINISTRY OF POWER

RAJYA SABHA

QUESTION NO 30.11.2009

ANSWERED ON

MARKETING MARGIN CHARGED ON SALE OF NATURAL GAS .

1159

Shri Amar Singh

Will the Minister of COAL/COALPOWER be pleased to state :-

(a) whether it is a fact that NTPC has raised objection to his Ministry regarding charging of marketing margin by Reliance Industries Ltd. (RIL) on sale of natural gas to its plants;

(b) if so, the action taken by his Ministry to stop RIL from charging such marketing margin; and

(c) if not, the reasons for not taking action on RIL for violating Production Sharing Contract?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI BHARATSINH SOLANKI)

(a) to (c) :The information is being collected and will be laid on the Table of the House.